

ITEM NO.137

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1627/2015

SHYAM LAL

Appellant(s)

VERSUS

KISAN COOPERATIVE SUGAR FACTORY LTD. & ANR.

Respondent(s)

WITH

C.A. No. 1628/2015 (III-A)

C.A. No. 1629/2015 (III-A)

C.A. No. 18485-18487/2017 (III-A)

(IA No. 192939/2025 - EARLY HEARING APPLICATION)

Date : 25-09-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) :

Mr. Birendra Prasad Singh, Adv.

Mr. C Raghavendren, Adv.

Mr. Ch. Leela Sarveswar, Adv.

Mr. Saurabh Gupta, Adv.

Mrs. C Rubavathi, Adv.

Mr. M. A. Chinnasamy, AOR

Mr. S.P. Singh, Sr. Adv.

Mr. Saurabh Singh, Adv.

Mr. Raveesh Kumar, Adv.

Mr. B.N. Thakur, Adv.

Mr. Anil Kumar Gupta-II, AOR

Mr. Dinesh Kumar Garg, AOR

For Respondent(s) :

Mr. Varinder Kumar Sharma, AOR

Mr. Praveen Chaturvedi, AOR

Mr. Saurabh Ajay Gupta, AOR

Mr. Ritik Gupta, Adv.

Mr. Ayush Haritash, Adv.

Mr. Siddharth Mittal, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the appellant, list
the appeals after four weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)